

in Delhi, the junior officials have to pay some amount to higher officials ;

(b) whether any enquiry was held into the matter, and if so, the main features thereof ; and

(c) the steps taken by Government to stop such bribes in the capital and eradicate the corruption in such cadres ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) No Sir.

(b) and (c). Do not arise.

Posting of Central Reserve Police in Durgapur

3472. SHRI MOHAMMAD ISMAIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of Central Reserve Police personnel have been posted permanently in the A.V.B. Colony, Durgapur and they are staying in the luxurious quarters provided by the Company ; and

(b) the steps taken by the Government to withdraw the Central Reserve Police personnel from the A.V.B. factory premises thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). According to the information furnished by the West Bengal Government, about 50 CRP personnel have been posted by them for law and order duties in the A.V.B. Colony, Durgapur. The State Government have accommodated them in the unfurnished hostel in the Colony. They will be withdrawn as and when the situation permits.

अनुसन्धान क्षेत्र में गैर-सरकारी क्षेत्र का योगदान

3473. श्री भारत सिंह चौहान : क्या प्रधान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या विज्ञान तथा टेक्नोलोजी समिति ने हाल ही में बताया है कि कोई केन्द्रीय संगठन न होने के कारण इस क्षेत्र में संतुलित प्रगति नहीं हो रही है और वर्ष 1969-70 में अनु-

सन्धान कार्य पर खर्च किये गये 139 करोड़ रुपये की कुल राशि में गैर-सरकारी क्षेत्र ने केवल 9 प्रतिशत राशि का भुगतान किया है ; और

(ख) यदि हाँ, तो इस सम्बन्ध में सरकार की प्रतिक्रिया क्या है ?

प्रधान मन्त्री, परमाणु उर्जा मन्त्री, गृह मंत्री, तथा सूचना और प्रसारण मन्त्री (श्रीमती इन्दिरा गाँधी) : (क) अनुसन्धान और विकास कार्य पर वर्ष 1969-70 के दौरान खर्च किए गए कुल 136 करोड़ रुपयों में से 8 करोड़ रुपये अर्थात् 6 प्रतिशत प्राइवेट सेक्टर के उद्योग पर खर्च किया गया। रिपोर्ट से यह भी पता चलता है कि ब्राह्मिक साधनों के प्रन्वेषण उपयोग और संरक्षण एवं विश्वविद्यालयों को अनुसन्धान कार्यों के लिए अनुषोषण जैसे कतिपय क्षेत्रों में हम संभवतः उतना खर्च नहीं कर रहे हैं जितना कि हमें करना चाहिए था।

(ख) उक्त रिपोर्ट पर वैज्ञानिकों एवं प्रौद्योगिकीविदों के नवम्बर, 1970 में आयोजित सम्मेलन में विचार-विमर्श किया गया और कुछ सिफारिशों की गईं। विज्ञान एवं प्रौद्योगिकी समिति के सुझावों के साथ इन सिफारिशों पर सरकार शीघ्र विचार करेगी।

Findings of enquiry into Defraud Case in State Bank of India, New Delhi

3474. MAHARAJA MARTAND SINGH :
SHRI FATEH SINGH RAO
GAEKWAD :
SHRI MUHAMMED SHERIFF :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the enquiry into the attempt to defraud the State Bank of India, Parliament Street, New Delhi of Rs. 60 lakhs has since been completed;

(b) if so, the findings thereof; and

(c) the time by which the enquiry is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (b). On the report of the Chief Cashier of the Bank, a case under Sections 409/419/420 IPC was registered at Police Station, Parliament Street, on 24.5.1971. Accused Shri R. S. Nagarwala has since been convicted by the competent court and sentenced to undergo two years' rigorous imprisonment and to pay fine of Rs. 2,000/- for each of the offences under Sections 419 and 420 IPC. In default of payment of fine, he is to undergo rigorous imprisonment for a period of 6 months on each of the charges. These sentences are to run consecutively. The Chief Cashier of the Bank has been suspended. He was arrested on 29-5-1971 for an offence under Section 409 IPC and the investigation of this part of the case is in progress.

Embezzlement in Delhi, New Delhi and R. K. Puram Treasuries

3475. SHRI N. SHIVAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware that there has been an embezzlement to the extent of Rs. 13,000 in Delhi Treasury, Rs. 1,20,000 in New Delhi Treasury and Rs. 14,000 in R. K. Puram Treasury on account of in-experience and negligence on the part of the Treasury Officers ; and

(b) If so, whether any enquiry had been ordered and reports examined by experts and, if so, with what result ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). According to the Delhi Administration, certain cases of embezzlement in the Treasuries at Delhi and New Delhi have come to notice. The names of the Treasuries and the amounts embezzled are as under :-

- (i) R. K. Puram Treasury :
Rs. 12, 598. 15P.
- (ii) New Delhi Treasury :
Rs. 1,19, 311. 34P.
- (iii) Delhi Treasury (a) Rs. 60,883.95P.
(According to Audit figures).
Delhi Treasury (b) Rs. 789.90P.

These reported embezzlements are being inquired into in consultation with the Comptroller & Auditor General of India. It is not possible at this stage to say whether the embezzlements took place on account of in-experience and negligence of the Treasury Officers concerned.

Sealing of Border by Pakistan Army

3476. SHRI C. K. CHANDRAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Pakistan Army has been making desperate bid to seal the border at as many points as it can ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (b). In a bid to re-establish their control over East Bengal, Pakistan Army is trying to man all the Border outposts with Army personnel. This, however has not stopped the flow of refugees who are fleeing from the terror let loose in East Bengal. There does not appear to be any sealing of the border.

Compensation to Victims for loss suffered on Indo-Pak. Border

3477. SHRI N. E. HORO ;
SHRI BRIJ RAJ SINGH-KOTAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have compensated the victims who suffered loss due to their cattle having been taken away by force by dacoits on the Indo-Pak border ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) (a) and (b). In all such cases, protests are lodged by the Government of India with the Pakistan authorities and compensation is demanded from them. Flag meetings